

**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**




IA 412/2017 in C.P. (I.B) No. 53/7/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017**

Name of the Company: ABG shipyard Ltd.Through RP
V/s.
ICICI Bank Ltd. & Anr.

Section of the Companies Act: Section 19 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MAULIK NANAVATI i/b NANAVATI & Co.	Adv.	Applicant.	
2.	Sahil Shah	Advocate	Financial Creditor	
3.	Puanomi Sheth	Advocate-e	ABG Employees Dahej.	

ORDER

Learned Advocate Mr. Maulik Nanavati i/b Nanavati & Co. present for Applicant.
Learned Advocate Mr. Sahil Shah present for Respondent (ICICI Bank Ltd).
Learned Advocate Ms. Puanomi Sheth present for other Respondent in IA 412/2017.

Heard arguments of Learned Counsel for Applicant. and Learned Counsel for employees representing Dahej unit of ABG Shipyard.

It is apprehension of the Resolution professional that employees of Dahej Unit and Surat Unit may cause some interruption when the proposed investors visit the company today on 20.12.2017.

Learned Counsel appearing for employees represented that the employees of Dahej are not going to cause any interruption in the resolution process.

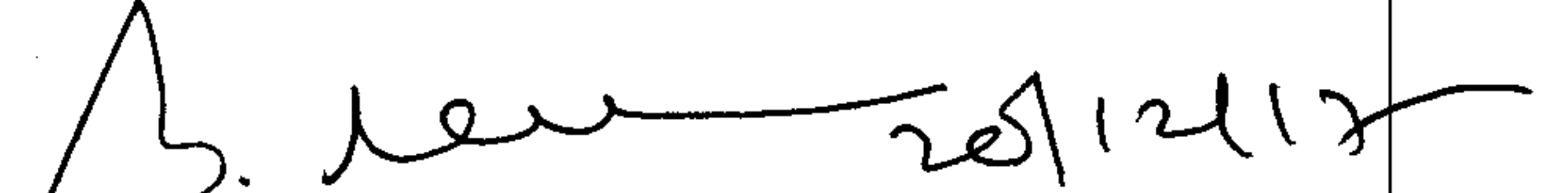
However, the employees or workmen of ABG Shipyard are directed to co-operate with the resolution professional in management of the Corporate Debtor. If necessary and circumstance warrant RP can take the assistance of District Magistrate invoking Regulation 30 of The Insolvency and Bankruptcy Board of India (Insolvency Resolution Process For Corporate Persons) Regulations, 2016.

Application is disposed of accordingly.



MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 20th day of December, 2017.



BIKKI RAVEENDRA BABU
MEMBER JUDICIAL